an>

Title: Regarding mob lynching incidents in different parts of the country.

गृह मंत्री (श्री राजनाथ सिंह): माननीय उपाध्यक्ष जी, देश में हाल फिलहाल मॉब लिंचिंग की घटनाएं घटित हुई हैं, संसद में गंभीर चिंता व्यक्त की गई है। सुप्रीम कोर्ट ने भी कुछ आब्जर्वेशन इस संबंध में दिए हैं और यह अपेक्षा की है कि इस संबंध में केंद्र सरकार को पहल करनी चाहिए, ताकि मॉब लिंचिंग के विरुद्ध लोगों के खिलाफ कार्रवाई हो सके। इस बात को ध्यान में रखते हुए होम सैक्रेट्री की चेयरमैनशिप में एक कमेटी बनाई गई है जो 15 दिन के अंदर अपनी रिपोर्ट देगी। माननीय प्रधानमंत्री जी ने एक ग्रुप ऑफ मिनिस्टर्स भी बनाया है। हमारी चेयरमैनशिप में ग्रुफ ऑफ मिनिस्टर्स कांस्टीट्यूट किया गया है जो इस संबंध में विचार करके अपनी रिपोर्ट जल्दी से जल्दी देगा।

मैं इस संबंध में सदन को अवगत कराना चाहता था इसलिए मैंने आपसे इसके बारे में बताने के लिए कहा।

[Placed in Library, See No. LT 9307A/16/18]

HON. DEPUTY SPEAKER: The House stands adjourned to meet on Tuesday, the 24th July, 2018 at 11.00 a.m.

18 07 hrs

The Lok Sabha then adjourned till Eleven of the Clock on Tuesday, July 24, 2018/ Shravana 2, 1940 (Saka).

* The sign + marked above the name of a Member indicates that the Question was actually asked on the floor of the House by that Member.

* Not recorded.

* Not recorded

*The Bill was introduced on 10 August 2017 and referred to the Standing Committee on Human Resource Development for examination and report. The Report of the Committee was laid on the Table of Lok Sabha on 5 January, 2018. A Statement containing reasons for which the Bill is being withdrawn has ben circulated to Members on 20 July, 2018 (Morning)

* Not recorded.

* Not recorded.

* English translation of the speech originally delivered in Punjabi

* English translation of the speech originally delivered in Tamil.

* Not recorded.

* Not recorded.

* Not recorded

* Not recorded.

* Not recorded.

* English translation of the speech originally delivered in Oriya.

* Not recorded.